

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.44(11)(a)-HC/2018/19623

Dated, Agartala, the 11th December, 2018

ORDER

His Lordship, Hon'ble the Chief Justice, High Court of Tripura has been pleased to order that in no case, a Release Order shall be issued from the High Court for release of an accused/convict in custody in the cases where the custody order/sentence of the accused/convict is set aside by the High Court in a case/appeal pending before it, until the written Order/Judgment making such release order is signed and pronounced by the Hon'ble Judge/Judges hearing the case/appeal.

2. This is issued with immediate effect.

By order

Sd/-

(S.G.Chattopadhyay)
Registrar General

No.F.44(11)(a)-HC/2018/19624-80 Dated, Agartala, the 11th December, 2018

Copy to:

1. The Principal Secretary to His Lordship, Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to His Lordship, Hon'ble Mr. Justice S.Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship.
3. The Secretary to His Lordship, Hon'ble Mr. Justice A.Lodh, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship.
4. The LR & Secretary, Law, Government of Tripura, Agartala for information.
5. **The District & Sessions Judge**
South Tripura Judicial District at Belonia/ Gomati Judicial District at Udaipur/West Tripura Judicial District at Agartala/ North Tripura Judicial District at Dharmanagar/ Unakoti Judicial District at Kailashahar/ Khowai Judicial District at Khowai/ Sepahijala Judicial District at Sonamura/ Dhalai Judicial District at Ambassa.
6. **The Judge, Family Court**
Agartala, Kailashahar and Udaipur.
7. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
8. The Registrar (Vigilance), High Court of Tripura, Agartala.

9. The Member Secretary, Tripura State Legal Services Authority, Melarmath, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Registrar (Admn.P & M), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
14. The Deputy Registrar (Admn.), High Court of Tripura, Agartala for information.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. All Assistant Registrars, High Court of Tripura, Agartala.
17. The System Analyst, for uploading the notification in the official website of the High Court of Tripura, Agartala forthwith.
18. All Superintendents, High Court of Tripura, Agartala.
19. Concerned file.


11.12.18
Registrar General